

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KIEW FINANCE LIMITED

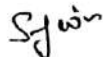
1.	NAME OF CORPORATE DEBTOR	KIEW FINANCE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	02/12/1982
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U67120WB1982PLC035507
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	133, Canning Street Kolkata-700001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10.09.2018
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	10.07.2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sonu Jain Poddar Court, Gate No.2, 18, Rabindra Sarani, 3rd Floor, Suit No. 327, Kolkata-700001, casonujain@gmail.com IBBI/IPA/-001/IP/P00575/2017- 18/11016
9.	LAST DATE FOR SUBMISSION OF CLAIMS	10/11/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the KIEW FINANCE LIMITED on 10.07.2019.

The stakeholders of KIEW FINANCE LIMITED are hereby called upon to submit a proof of their claims, on or before 10.11.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- 

Name and Signature of the Liquidator: Sonu Jain

Date and Place: 10/10/2019, Kolkata